

near shore areas to protect the people during cyclones. So far 119 cyclone shelters have been constructed in coastal villages of the Nellore district and 17 more cyclone shelters are proposed to be constructed in these areas. Based on the disaster warnings all precautionary measures are taken to mitigate the hardship caused by cyclonic disaster. Further, the State Government have taken efforts to provide house sites in the elevated places by acquisition of land, for rehabilitation of people living in low lying areas. Also the Non-Governmental Organisation are bearing 50% of the expenditure with the State Government towards constructions under Fishermen's Housing Scheme.

[Translation]

World Bank Assistance for Power Sector

5232. SHRI CHITRASEN SINKU : Will the PRIME MINISTER be pleased to state :

(a) whether the World Bank has agreed to provide a loan of fifteen lakh American dollars to the Government for making the Power Industry in Bihar self dependent;

(b) if so, the details of the Projects to be started with the World Bank loan;

(c) the time by which the work on the said Projects is likely to be started;

(d) whether the Government propose to allocate power generation, transmission and distribution work to different companies;

(e) if so, the details thereof; and

(f) whether the Government propose to dissolve the Bihar State Electricity Board after the implementation of the said Projects ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) and (b) The World Bank has made available a project preparatory Facility (PPF) of US 1.5 million dollars to Bihar to undertake diagnostic studies for reform/restructuring the State Power Sector.

(c) to (d) The Government of Bihar have appointed consultants to conduct a study in two phases on restructuring of the power sector in the State.

(e) and (f) Government of Bihar has set up a Steering Committee under its Chief Secretary to take a view on the recommendations received by it of the first phase of the study which has been completed.

[English]

Central Electricity Authority

5233. SHRI AMAR PAL SINGH :
SHRI BANWARI LAL PUROHIT :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to streamline the functioning of the Central Electricity Authority;

(b) if so, whether the Committee on Tariff Regulation also propose to give its recommendations; and

(c) if so, the details in this regard and the extent to which the CEA would be made more functional ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (DR. S. VENUGOPALACHARI) : (a) Steps to streamline the functioning of the Central Electricity Authority have been initiated by the Ministry of Power.

(b) The Government have set up an inter-ministerial committee to study alternative tariff structures and suggest changes that may be necessary, with the ultimate objective of enabling availability of least cost power to the State Electricity Boards. The Committee is in the final stages of its deliberations.

(c) The recommendations of consultant in this regard are awaited, where after specific steps would be taken to bring about the requisite changes.

[Translation]

India Habitat Centre

5234. SHRI SHIVRAJ SINGH CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) the total membership allotted by the 'India Habitat Centre' upto August, 1996;

(b) the details of criteria laid down for allotting membership;

(c) the reasons for acceptance of the applications of the persons who applied for membership alongwith the criteria on which the applications were accepted and the objectives of the institution in this regard;

(d) the time by which the said centre would be completed for utilisation by the members;

(e) whether in future the membership is proposed to be increased; and

(f) if not, the reasons therefor ?